

cies, no large scale pot holes and water loggings took place on the roads of Delhi. However, during heavy rains, there was water loggings in some roads. This caused some damage to the roads which was immediately repaired by concerned agencies as soon as rains had stopped. Road works, strengthening and improvement and road repairs are carried out by the agencies in accordance with the C.P.W.D. specifications.

(c) No. Sir. However, some of the roads need repair re carpeting as a matter of routine maintenance.

(d) Work of repair re carpeting of the roads in Delhi is a continuous process. It is undertaken as and when required.

[*Translation*]

Civic Amenity Schemes

1450. SHRI HARI KEWAL PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of schemes regarding improving civic amenities submitted by the State Governments, lying pending with the Union Government for clearance, State-wise;

(b) the action taken by the Union Government for according clearance to these schemes; and

(c) the funds allotted to the states for improving the civic amenities and the amount spent State-wise during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). Provision of civic amenities is the responsibility of the local bodies concerned. These local bodies formulate their schemes in consultation with the State Governments concerned. The State Governments on their part render assistance to these local bodies under various schemes including Environmental Improvement of Urban Slums, Urban Basic Services for the poor, etc. and also through borrowing from financial institutions like HUDCO, LIC, etc. The Government of India plays only a nodal role.

[*English*]

Nuclear Power Plants

1451. SHRI HARISH NARAYAN PRABHU ZANTYE:
DR. K.V.R. CHOWDARY:

Will the PRIME MINISTER be pleased to state:

(a) the total number of Nuclear Power Plants in the country with locations, capacity and actual power generation by each plant;

(b) whether the nuclear energy programme has suffered a severe set back due to resource crunch; and

(c) if so, the policy changed effected/proposed in this regard to ensure proper growth of this sector?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) The details of location, capacity and actual power generated by the nuclear power plants in commercial operation are given below:

<i>Unit/Location</i>	<i>Capacity Mwe</i>	<i>Gross Generation in Million units (1.1.92-31.12.92)</i>
Tarapur Atomic Power Station Unit-1 (Maharashtra)	160	834
Tarapur Atomic Power Station UNIT-2 (Maharashtra)	160	911
Rajasthan Atomic Power Station Unit-1 (Rajasthan)	100	82
Rajasthan Atomic Power Station Unit-2 (Rajasthan)	200	975
Madras Atomic Power Station Unit-1 (Madras)	220	1233
Madras Atomic Power Station Unit-2 (Tamil Nadu)	220	761
Narora Atomic Power Station Unit-1 (Uttar Pradesh)	220	884
Narora Atomic Power Station Unit-2 (Uttar Pradesh) (Commercially operated from 1.7.1992_	220	648

(b) Due to inadequate resources, starting of works on new nuclear power projects included in the VIII Plan has or delayed and on account of this, the programme has suffered a set back.

(c) For successful implementation of Nuclear Power Projects additional resources have to be mobilised. One of the possibilities is implementation of new projects with participation of beneficiary State Governments and leading Public Sector Enterprises.

[*Translation*]

Vacant Post of SC/ST

1453. SHRI N J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) the category-wise number of posts

reserved for the Scheduled Castes/Scheduled Tribes lying vacant in the Department of Ocean Development upto December, 1992 and since when these posts are lying vacant;

(b) the reasons therefor; and

(c) the steps taken or proposed to be taken for filling up these posts?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) (a) to (c) A statement is laid on the table of the House.